

(SHRI DHANIK LAL MANDAL): I beg to lay on the Table copy each of the following Orders (Hindi and English versions) issued under section 51 of the Government of Union Territories Act, 1963:—

(1) S.O. 644(E) published in Gazette of India dated the 11th November, 1978 notifying President's Order dated the 11th November, 1978, in relation to Union territory of Mizoram. [Placed in Library. See No. LT-2761/78].

(2) S.O. 645(E) published in Gazette of India dated the 12th November, 1978 notifying President's Order dated the 12th November, 1978, in relation to Union territory of Pondicherry. [Placed in Library. See No. LT-2762/78].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 AND SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) RULE, 1978

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH): I beg to lay on the Table:—

(1) A copy of Notification No. G.S.R. 438(E) published in Gazette of India dated the 30th August, 1978 containing corrigendum to Notification No. G.S.R. 414(E) dated the 16th August, 1978 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2763/78].

(2) A copy of the Sugar Undertakings (Taking Over of Management) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 552(E) in Gazette of India dated the 13th November, 1978, under section 21 of the Sugar Undertakings (Taking Over of Management) Ordinance, 1978. [Placed in Library. See No. LT-2764/78].

REPORTS ETC., UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970 NOTIFICATIONS UNDER GOLD (CONTROL) ACT, 1968, CUSTOMS TARIFF ACT, 1975, CENTRAL EXCISE RULES, 1944, AND CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFQUARULLAH): I beg to lay on the Table:—

(1) to relay on the Table a copy each of the following Report* (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:—

(i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1977 along with the Accounts and Auditor's Report thereon.

(iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(v) Report on the working and activities of the United Commercial Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

*The Reports were previously laid on the Table on the 4th August, 1978.

(vi) Report on the working and Activities of the Canara Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(vii) Report on the working and activities of the United Bank of India for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(viii) Report on the working and Activities of the Dena Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1977, along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December, 1977 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1977, along with the Accounts and the Auditor's Report thereon. [*Placed in Library. See No. LT-2554/78.*]

(2) to lay on the Table—

(a) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 114 of the Gold (Control) Act, 1968:—

(i) The Gold Control (Specifications of Standard Gold Bars and Conditions of Refining) Amendment Rules, 1978, 1978 published in Notification No. S.O. 493(E) in Gazette of India dated the 5th August, 1978.

(ii) The Gold Control (Specifications of Standard Gold Bars and Conditions of Refining) Second Amendment Rules, 1978 published in Notification No. S.O. 494(E) in Gazette of India dated the 5th August, 1978.

(iii) The Gold Control (Forms, Fees and Miscellaneous Matters) Second Amendment Rules, 1978, published in Notification No. S.O. 496(E) in Gazette of India dated the 5th August, 1978. [*Placed in Library. See No. LT-2765/78.*]

(b) A copy of Notification No. G.S.R. 441(E) (Hindi and English versions) published in Gazette of India dated the 2nd September, 1978 together with an Explanatory memorandum regarding levy of export duty of Rs. 50.00 per tonne of barytes, under sub-section (3) of section 7 of the Customs Tariff Act, 1975. [*Placed in Library. See No. LT-2766/78.*]

(c) A copy of Notification No. G.S.R. 463(E) (Hindi and English versions) published in Gazette of India dated the 20th September, 1978 together with an explanatory memorandum regarding exemption of certain brands of Cigars and Cheroots from Excise Duty issued under the Central Excise Rules, 1944. [*Placed in Library. See No. LT-2767/78.*]

(d) A copy each of the following Notifications (Hindi and English versions) under section 159 of Customs Act, 1962:—

(i) G.S.R. 445(E) published in Gazette of India dated the 6th September, 1978 together with an explanatory memorandum regarding increase in export duty on Coffee.

(ii) G.S.R. 447(E) published in Gazette of India dated the 7th September, 1978, together with an explanatory memorandum regarding reduction in export duty on Tea.

(iii) G.S.R. 448 (E) published in Gazette of India dated the 7th September, 1978, together with an explanatory memorandum regarding reduction in import duty on electrical insulation paper board.

(iv) G.S.R. 449(E) to 451(E) published in Gazette of India dated the 11th September, 1978 together with an explanatory memorandum regarding reduction in import duty on certain items imported for the manufacture of certain electronic components.

(v) G.S.R. 455(E) to 458(E) published in Gazette of India dated the 16th September, 1978, together with an explanatory memorandum regarding reduction in import duty on certain items import for the manufacture of certain electronic components.

(vi) G.S.R. 464(E) published in Gazette of India dated the 20th September, 1978 together with an explanatory memorandum regarding rate of exchange for conversion of Swis Frances into Indian currency or *vice-versa*.

(vii) G.S.R. 465(E) published in Gazette of India dated the 20th September, 1978 together with an explanatory memoran-

dum regarding rate of exchange for conversion of Canadian Dollars into Indian Currency or *vice-versa*.

(viii) G.S.R. 485(E) published in Gazette of India dated the 1st October, 1978 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*. [Placed in Library. See No. LT-2768/78].

CONSTITUTION (FORTY-FIFTH AMENDMENT) BILL

RETURNED BY RAJYA SABHA WITH AMENDMENTS

SECRETARY: Sir, I lay on the Table of the House the Constitution (Forty-fifth Amendment) Bill, 1978, which has been returned by Rajya Sabha with amendments.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Press Council Bill, 1978 passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 31st August, 1978.

2. Sir, I also lay on the Talbe copies duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last session and assented to:—

(1) The Maintenance of Internal Security (Repeal) Bill, 1978.

(2) The Passports (Amendment) Bill, 1978.

(3) The Indian Explosives (Amendment) Bill, 1978.

(4) The Metro Railways (Construction of Works) Bill, 1978.

(5) The Delhi Police Bill, 1978.
